

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:632

ANSWERED ON:21.02.2003

ELECTORAL ROLLS

BHUPENDRASINH PRABHATSINH SOLANKI;SHEESH RAM SINGH RAVI

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the names of a large number of Bangladeshies are included in the electoral rolls in different parts of the country;
- (b) if so, whether the Government have taken any action to inquire into this matter and delete the names of such Bangladeshies from the electoral rolls;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF LAW & JUSTICE AND COMMERCE & INDUSTRY (SHRI ARUN JAITLEY)

(a) to (d) : The requisite information is being collected and will be laid on the Table of the House.